

**Central Administrative Tribunal
Principal Bench**

**OA No.4322/2017
MA No.4482/2017**

New Delhi, this the 7th day of December, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Mukesh Kumar Meena, Age 33 years,
Staff Nurse 'A' Grade
S/o Shri Hari Prasad Meena,
R/o RZ 274/291, 3rd Floor,
Gali No.5, Geetanjali Park,
West Sagarpur,
New Delhi-46.
2. Nikhil Dass, Age 37 years,
Staff Nurse 'A' Grade
S/o Lt. Mr. Nahemiya Dass,
1093/1, St. John Church Compound,
Ward No.1, Mehrauli, N.D.-30.
3. Preeti Tanwar, Age 31 years,
Staff Nurse 'A' Grade,
D/o Shri Subhash Chand,
R/o WZ-78 A, Naraina Village,
New Delhi.
4. Dinesh Chandra, Age 27 years,
Staff Nurse 'A' Grade,
S/o Sh. Ram Das,
R/o G-3/452, Gali No.3,
5th Pusta Sonia Vihar,
Delhi-94.
5. Rashmi Kumari, Age 26 years,
Staff Nurse 'A' Grade,
D/o Sh. Chander Pal,
R/o Village-Gandana,
Post-Bilaspur, Tehsil-Sikandrabad,
Distt.-Bulandher.
6. Jessica Parasar, Age 32 years,
Staff Nurse 'A' Grade,
D/o Lt. Shri Basant Parasar,

R/o-M-40/34, 2nd Floor,
Moti Bagh-I,
New Delhi-21.

7. Ginu Rachel George, Age 32 years,
Staff Nurse 'A' Grade
D/o George Varghese,
R/o Plot No.211/C flat No.201,
Ward No.2, Near Prince Public School,
Mehrauli, South Delhi,
Delhi-110030.
8. Shalini Joseph, Age 33 years,
Staff Nurse 'A' Grade,
D/o Shri Daleep Joseph,
R/o-A-340, Sector-23,
Sanjay Nagar, Ghaziabad-UP.
9. Parvin Williom, Age 35 years,
Staff Nurse 'A' Grade,
S/o MR Williom,
R/o-SI, Nurse Hostel,
CDH Campus, Moti Bagh.
10. Ashok Kumar Sain, Age 37 years,
Staff Nurse 'A' Grade,
S/o Shri Jadish Prasad Sain,
H.No.-84/2, 2nd Floor,
Hauz Rani Malviya Nagar,
New Delhi-17.
11. Raji K. Raju, Age 33 years,
Staff Nurse 'A' Grade,
S/o Shri Raju,
R/o-39E, Pocket A/2,
Mayur Vihar Phase-3,
New Delhi-96.
12. Dilip Singh Shekhawat, Age 26 years,
Staff Nurse 'A' Grade
S/o Shri Ram Singh Shekhawat,
VPO-Mundru, The-Srimadhopur,
District-Sikar,
Rajasthan, PIN-332712.

13. Himani Rahel, Age 24 years,
Staff Nurse 'A' Grade
S/o Shri Ashok Kumar Singh,
R/o Flat No.2, Enquiry Officer,
Near Begum Zaidi Market,
Moti Bagh, New Delhi.
14. Braj Mohan Meena, Age 26 years,
Staff Nurse 'A' Grade
S/o Shri Ram Kumar Meena,
H.No.-114, Near Mata Chowk,
Rangpuri,
New Delhi-37.
15. Ghansyam Raigar, Age 30 years,
Staff Nurse 'A' Grade,
S/o Shri Girdhari Lal Raigar,
R/o VPO-Sefraguwar, The-Khetri,
District-Jhunjhunu,
Raj-332716.
16. Raghuvir Gujar, Age 38 years,
Staff Nurse 'A' Grade,
S/o Shri Ram Niwas Gujar,
R/o-26-A, Railway Colony,
Palam, New Delhi.
17. Avinash, Age 29 years,
S/o Shri Bhim Sain,
R/o N-1, CPH Complex, Moti Bagh,
New Delhi.
18. Arvind Kumar, Age 32 years,
S/o Shri Omprakash,
R/o Opp. Mother Terasa School,
Ghumchkkar, Nawalgarh,
Distt-Jhunjhunu (Raj.)
19. Reena Mathew, Age 26 years,
Staff Nurse 'A' Grade,
R/o-room No.1, Nurse Hostel,
CPH, Motibagh, New Delhi.

...Applicants

(By Advocate : Shri Sachin Chauhan)

Versus

1. The New Delhi Municipal Corporation,
Through its Chairperson,
Palika Kendra,
New Delhi-110001.
2. Union of India through,
The Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan, New Delhi.
3. Medical Superintendent,
Charak Palika Hospital,
Moti Bagh, New Delhi.

...Respondents

(By Advocate : Shri Gyanendra Singh)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

Heard the learned counsel for applicant and Shri Gyanendra Singh, learned counsel, on receipt of advance notice for respondents No.2&3.

MA No.4482/2017

2. For the reasons stated therein, the MA filed for joining together in a single Application is allowed.

OA No.4322/2017

3. It is seen that the applicants have not made proper representation to the appropriate authorities ventilating their grievances before filing the present OA.

4. In the circumstances, the OA is disposed of without going into the merits of the case by permitting the applicants to make appropriate representation to the Commissioner, NDMC, within two weeks from the date of receipt of a certified copy of this order and on receipt of the same, the Commissioner, NDMC, shall consider the said representation and pass appropriate reasoned and speaking order thereon within 90 days therefrom. No costs.

5. Let a copy of the OA be enclosed to this order.

(Nita Chowdhury
Member (A)

(V. Ajay Kumar)
Member (J)

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